

(17)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/114/(IB)/2017
NAME OF THE PETITIONER(S) : SHAH BROTHERS ISPAT LTD
NAME OF THE RESPONDENT(S) : TECH MEGACORP INTERNATIONAL PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1	Arun Karthik Mohan	Counsel for Petitioner	(Arun Mohan)

ORDER

Counsel for petitioner present and filed written submissions. Order is reserved.

(K. Anantha Padmanabha Swamy)
Member (Judicial)

bc